

**Maintenance of Electric Locos**

4146. SHRI HARADHAN ROY: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any plan to start maintenance of all type of electric locos including high power locos at Asansol Electric Loco Shed;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) and (c) Asansol is not the main origination/terminating point for Mail/Express trains and is, therefore, not a suitable place for maintenance of all types of electric locomotives including high horse power locos.

**Vacant Railway Land**

4147. SHRI GIRIDHAR GAMANG : Will the Minister of RAILWAYS be pleased to state :

(a) the projects proposed by the Ministry to utilize vacant railway land in Rayagada Municipal area of the South East railway;

(b) the total land available for use of the Railways;

(c) whether the Rayagada Municipal Authority, some individual and the evicted shop owners had approached for granting some vacant land on lease; due to the construction of over bridge; and

(d) if so, the action taken by the Railways in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) None, Sir.

(b) About 94 acres.

(c) Yes, Sir.

(d) The request was not agreed to as the land is required for Railway's future expansion and developmental works. Moreover, as per extant policy, leasing/licensing of land for purposes not connected with the Railway working is banned.

**Looting by Anti-Social Elements in Ratlam-Dahod Section**

4148. SHRI SOMJI BHAI DAMOR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there are instance that the Guards are bitten/looted by the antisocial elements in Ratlam-Dahod section of the Western Railway;

(b) if so, the action has been taken by the G.R.P. and R.P.F. to provide them safety; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA) : (a) to (c) The registration, investigation and prevention of crime in the trains is the responsibility of the Government Railway Police (G.R.P.), which functions under the control of the respective State Governments. Information relating to Section-wise or Zone-wise figures of Crimes is not maintained by the Central Government. The Central Government, however, provides guidance and financial assistance to States for strengthening their enforcement machinery.

[Translation]

**Naxalites Terrorism**

4149. SHRI BRAJ MOHAN RAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the naxalites terrorism affected districts in the country, State-wise;

(b) the names of the districts of those States where the FIR in the incidents of the murders, abduction and burning of houses and farms have been lodged during the last three years;

(c) whether the Union Government have received any proposal from the Bihar Government for the modernization of the Bihar Military Police and police forces;

(d) if so, the details thereof;

(e) whether the Union Government propose to grant sanction to the said proposal; and

(f) if so, the time by which the same it is likely to be accorded; and

(g) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA) : (a) and (b) The information is being obtained from State/Union Territories and will be laid on the Table of the House.

(c) to (g) During December, 1994, a proposal seeking financial assistance of Rs. 12.86 crores was received from the Government of Bihar. The assistance was sought to procure vehicles, arms, ammunition etc. Due to non-availability of any approved funds, no special assistance could be released to the Government of Bihar. However, under the scheme for modernization of police forces, the following funds have been released to the State :

Year	Amount released (in lakhs)
1992-93	233.120
1993-94	284.000
1994-95	116.560
1995-96	308.120
1996-97	116.560